

**HIGH COURT OF JAMMU AND KASHMIR**  
**(Office of the Registrar General at Jammu)**

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**Subject: Claims of medical reimbursement of Hon'ble former Judges.**

**CIRCULAR**

No: 97

Dated: 12/12/2018

Henceforth, Joint Registrars (Protocol) of the two wings of the High Court shall, after examination of the subject claims by the Accounts Officers of the respective wings of the High Court place the same before the Hon'ble Chairman of the Committee constituted for working out facilities to the Hon'ble former Judges of the High Court of the respective wing whereafter the recommendations of the Hon'ble Committee be forwarded to the Main wing of the High Court for its approval by Hon'ble the Chief Justice.

**By order.**

  
(Sanjay Dhar)  
Registrar General

No: 46914-32/AC

Dated: 12/12/2018

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr/Mrs Justice \_\_\_\_\_  
..... for information of his/her Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu,
4. Registrar Rules, High Court of J&K, Jammu,
5. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
6. Joint Registrar (Protocol) High Court wing Jammu/Srinagar,
7. Chief Accounts Officer, High Court Main Wing Jammu,
8. Accounts Officer High Court wing Jammu/Srinagar,  
..... for information.
9. ✓ I/C NIC High Court of J&K Jammu with the request to upload the Circular on the official website of the High Court.

  
Registrar General